

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)**  
**TIS HAZARI COURTS, DELHI**

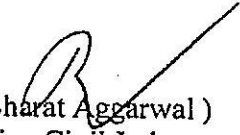
**CIRCULAR**

Sub : Circular to not use UPS point for operating heavy electrical appliances.

It has been brought to the notice of the undersigned that recently a heavy electrical appliance was connected to a UPS (Uninterruptible Power Source) socket leading to tripping of MCB switches and subsequent disruption of electricity supply in Court room no. 301, THC. It is pertinent to mention here that such kind of incidents not only pose a risk to equipment functionality but may also result into fire-break outs, short-circuit etc.

In order to avoid any untoward incident of such kind, wire of hefty electrical appliances should not be plugged into UPS sockets as they are not designed to handle such heavy loads. Further, all the electric points as well as equipments like fans, tube-lights, computers, Air-Conditioners, Photostat machines etc., of the Court room/Branch/Chamber should be switched-off when not in use and before leaving office.

All the Ld. Judicial Officers posted at this complex are requested to direct the staff working under control to strictly adhere to these instructions for maintaining overall safety and uninterrupted power supply.

  
( Bharat Aggarwal )  
Administrative Civil Judge,  
Central District  
Tis Hazari Courts, Delhi

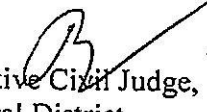
Dated : \_\_\_\_\_

09 JAN 2025

No. 1493-1683 /CTB(C)/THC/2024

Copy forwarded to :-

1. The PS to Ld. District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. All the Ld. Judicial Officers posted at Tis Hazari Courts.
4. All the Sr. A.O(Judl.)/AO(Judl.)/Branch Incharges posted at Tis Hazari Courts, Delhi to ensure necessary compliance.
5. The Assistant Engineer (Electrical), PWD Tis Hazari Courts Complex with the direction to ensure that proper labels/stickers are affixed to the UPS sockets in order to distinguish them from other regular/normal electrical sockets.
6. The concerned dealing to upload on LAYERS through R&I.

  
Administrative Civil Judge,  
Central District  
Tis Hazari Courts, Delhi